

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Sh. Sunil Chander, S/o Sh. Daya Krishan for the post of Judgment Writer in the Hon'ble High Court of Punjab and Haryana, Chandigarh, Technical Resignation of Sh. Sunil Chander, Personal Assistant, is hereby accepted and he stands relieved of his duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules. His lien is retained in this office for two years in terms of FR 13, Govt. of India's Orders 2 (2).

Principal District & Sessions Judge (HQs): (Officiating)
Tis Hazari Courts, Delhi

No. 57347-377 /Estt.-1/PF/2025

Dated, Delhi the 14 AUG 2025

Copy forwarded for information & necessary action to:

1. The Registrar General (Administration), Hon'ble High Court of Punjab and Haryana, Chandigarh.
2. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts/South-East District, Saket Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
3. The Accounts Officer, Accounts Branch, South-East District, Saket Courts, New Delhi, to disburse his salary as per rules.
4. The PAO concerned through concerned Accounts Branch.
5. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. The PRO/APRO, Tis Hazari Courts, Delhi/ South-East District, Saket Courts, New Delhi.
7. A.O. (J)/Branch Incharge, Recruitment Cell, Tis Hazari Courts, Delhi.
8. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. Dealing Officials (South-East District, Saket Courts, New Delhi) - Leave Seat/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.
11. Sh. Sunil Chander S/o Sh. Daya Krishan, Personal Assistant, posted in the Court of Sh. Azad Sehrawat, Ld. JMFC-10, South-East District, Saket Courts, New Delhi, with the direction to tender his relieving report accordingly and also submit an undertaking that he will either revert to the parent Department/Office within the lien period or resign from the parent Department/Office at the end of that period.

(Branch In-charge)
Administration Branch-I, Central District
Office of Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi